

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-3949-JK (LD ) of 2026**  
**DATED:- 27 - 03 - 2026**

Sanction is hereby accorded to the appointment of Officer's of Public Works(R&B) Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated:- 27 - 03 - 2026

No:-LAW-OIC/3/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/ Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

**Annexure to the Government Order No:- 3949-JK(LD) of 2026 dated 27.03.2026.**

| S. No. | Title of the case                                                                                       | OIC                                                                                                     |
|--------|---------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------|
| 1.     | WP(C) No.575/2026 titled M/S Puran Chand and Sons Vs. UT of J&K & Ors.                                  | Er. Mohd. Qasim, Executive Engineer, PMGSY Division, Billawar                                           |
| 2.     | O.A. No. 919/2023 titled Abdul Rashid Peer Vs Union Territory of Jammu and Kashmir and others.          | Er. Farooq Ahmad Shah, Executive Engineer PW(R&B) Division Handwara                                     |
| 3.     | Arbitration Petition No. 50/2017 titled M/s Mirsons Construction Pvt Ltd V/s UT of J&K and others       | Sh. Aftab Anwar Executive Engineer, PWD (R&B) Division, Rajouri,                                        |
| 4.     | WP(C) No. 3024/2022 titled M/s Shan Construction Company Vs. Union Territory of Jammu & Kashmir and ors | Er. Zubair Ahmad Dar, Executive Engineer Public Works (R&B) Department Division Budgam                  |
| 5.     | M/S MBZ-VKGA(JV) V/S Union Territory of Jammu & Kashmir and Others                                      | Er. Sanjeev Sharma, Executive Engineer PW(R&B) Division Khour,                                          |
| 6.     | OA No. 789/2021 titled Tasaduq Hussain Dar Versus The Union Territory of J&K and others                 | Mr. Mohib Ali Bukhari, Under Secretary to Govt. PW(R&B) Department.                                     |
| 7.     | WP(C) No. 428/2026 TBA infrastructure (P) Ltd Vs. UT of J&K and ors.                                    | Er. Kewal Singh Executive Engineer, PMGSY Division, Reasi                                               |
| 8.     | WP(C) No.430/2026 TBA infrastructure Pvt. Ltd Vs UT of J&K and others                                   | Er. Kewal Singh Executive Engineer, PMGSY Division, Reasi                                               |
| 9.     | WP(C) No.452/2026 Abdul Bari and Others & Ors.Vs. UT of J&K                                             | Er. Shahid Mustafa Chowdhary, Executive Engineer, PMGSY Division, Rajouri                               |
| 10.    | WP(C) No. 550/2026 Prem Nath & Ors.Vs UT of J&K & Ors.                                                  | Er. Sham Lal, xecutive Engineer, PMGSY, Division Ramnagar.                                              |
| 11.    | WP(C) No.560/2026 Jawid Iqbal & Anr. Vs UT of J&K & Ors.                                                | Er. Shahid Mustafa Chowdhary, Executive Engineer, PMGSY Division, Rajouri (additional Charge of Budhal) |
| 12.    | WP(C) No. 552/2026 Abdul Hameed and Ors. Vs UT of J&K and Ors.                                          | Er. Anil Malhotra Executive Engineer PMGSY Division, Mahore                                             |
| 13.    | WP(C) No. 438/2025 Ram Singh Vs. UT of J&K and Ors.                                                     | Er. Bupinder Kumar Panotra Executive Engineer PMGSY Division Jammu                                      |

*Devsagar Jm*

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| 14. | WP(C) No. /2026 Noor Din Khanji and Ors.<br>Vs. UT of J&K and Ors                                                                        | Er. Ved Singh, Executive Engineer,<br>PMGSY Division Thathri.                   |
| 15. | WPC No. 255/2026 Sh. Girdhari Lal vs. UT of<br>J&K and Ors.                                                                              | Er. Shakti Kumar Executive<br>Engineer, PMGSY Division,<br>Kishtwar             |
| 16. | WP(C) No. 461/2026 Mohd Iqbal & Ors. Vs.<br>UT of J&K & Ors                                                                              | Er. Ved Singh, Executive Engineer,<br>PMGSY Division Thathri.                   |
| 17. | WP(C) No. Fresh/2026 M/s Abdul Hamid & Co.<br>(JV) Vs. UT of J&K and Ors.                                                                | Er. Ved Singh, Executive Engineer,<br>PMGSY Division Thathri.                   |
| 18. | WP(C) No. 399/2026 M/s Rafiq Khan & Zulfkar<br>Vs UT of J&K & Ors.                                                                       | Er. Khalid Amin Qureshi, Executive<br>Engineer, PMGSY Division Poonch.          |
| 19. | WP(C) No Fresh/2026 Kewal Singh Vs UT of<br>J&K and Ors.                                                                                 | Er. Anil Malhotra Executive<br>Engineer PMGSY Division Mahore                   |
| 20. | WP(C) No. Fresh/2026 Ali Bhader Vs UT of<br>J&K and Ors.                                                                                 | Er. Khalid Amin Qureshi, Executive<br>Engineer, PMGSY Division Poonch.          |
| 21. | WPC No. Fresh/2026 Inhabitants of Habitation<br>Kathure, Village Kamet, habitation Nilman,<br>Shakriyal And Gahri Vs. UT of J&K and Ors. | Er. Arit Gupta, Executive Engineer,<br>PMGSY Division Ramban.                   |
| 22. | WP(C) No. Fresh/2026 Mohd Maroof vs. UT of<br>J&K and Ors.                                                                               | Er. Shahid Mustafa Chowdhary,<br>Executive Engineer, PMGSY<br>Division, Rajouri |
| 23. | WPC No. Fresh /2026 Chambail Singh<br>vs. UT of J&K and Ors.                                                                             | Er. Zakir Hussain Zarger, Executive<br>Engineer, PMGSY, Division, Doda.         |
| 24. | WP(C) No. 2368/2023 Kala V/s U.T of J&K and<br>ors.                                                                                      | Er. Atta Mohd Sheikh Executive<br>Engineer PMGSY Division<br>Udhampur           |
| 25. | WPC No. 447/2026 Capital General Agencies<br>V/s U.T of J&K and ors.                                                                     | Er. Imran Khan Executive Engineer,<br>Mechinery Division, Jammu                 |
| 26. | OA No. 2062/2025 Rajnish Kumar<br>V/s U.T of J&K and ors.                                                                                | Er. Jagmohan Executive Engineer,<br>PW(R&B) Division R. S. Pura                 |

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